NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1291/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.09.2017

NAME OF THE PARTIES:

R S Kamthe Infrastructure Developers Pvt.Ltd.

V/s.

Essar Agrotech Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION

SIGNATURE

ORDER

CP No.1291/I&BP/NCLT/MB/MAH/2017

First Call: None Present. Pass over.

Second Call: List this matter to 20.9.2017 with preemptory direction to the Petitioner to remain present on next date of hearing, failing which this petition will be dismissed for default.

Sd/-

V. NALLASENAPATHY Member (Technical) Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)